

After receiving the representation from manufacturers' association, the Port Officers have been alerted to keep a greater vigil on the import of disposable syringes and needles.

(d) There are some manufacturers in the country who assemble and manufacture the syringes and needles. Government encourages the domestic industry to manufacture syringes and needles and there is no bar on any indigeneous unit from applying for manufacturing and marketing syringes and needles.

Compulsory Registration

3958. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have sanctioned any scheme for compulsory registration of all residents and for those coming to Delhi and issuing them Identity Cards with a view to prevent terrorist activities in the capital;

(b) If so, the other objectives of the scheme;

(c) the cost of the scheme and the amount sanctioned by the Government to finance it; and

(d) the manner by which it encroaches upon the Fundamental Rights freedom to movement and stay in any part of India of every citizen under the constitution?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) No such scheme has been so far sanctioned. However, various aspects of this issue are being examined by the Government of National Capital Territory of Delhi.

Oil India Ltd.

3959. SHRI A. GANESHAMURTHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the market strategies the Oil India Limited has devised to compete the private Oil Companies;

(b) whether the Oil India Ltd. foresee any threat to its projects due to private oil companies;

(c) If so, the details thereof; and

(d) the action proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Oil India Limited does not foresee any competition from the private oil companies in the foreseeable future, in view of the considerable gap between demand and supply of crude oil in the country.

(b) to (d) Do not arise in view of (a) above.

Ban on Import of Fire Arms

3960. SHRI INDERJIT SINGH RAO : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have imposed ban on import of fire arms into the country;

(b) If so, the details thereof;

(c) If not, the reasons for continuing ban on import of Air-Weapons and ammunitions particularly in view of the free availability in the open market without licence; and

(d) the number of air-weapons including air pistols and air rifles confiscated by the Security Forces during raids conducted on terrorist hideouts?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Import of fire arms as part of Baggage and under Gift Scheme is banned with effect from 13.11.1986. Import of firearms including air weapons is permissible under Transfer of Residence Rules under certain conditions and to the renowned Shooters/Rifle Clubs for sports purposes on the recommendations of the Ministry of Human Resource Development, Department of Youth Affairs and Sports.

(c) Does not arise in view of reply to parts (a) and (b) of the question.

(d) Since air weapons are mainly used in melas, for sports purposes like target shooting, there is least possibility of air weapons being used by terrorists who are known to have lethal and sophisticated automatic weapons.

[English]

Practice of writing 'Press' on vehicles

3961. DR. RAMKRISHNA KUSMARIA:
SHRI ANAND RATNA MAURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the practice of writing press illegally on vehicles is on the increase and anti-social elements are taking undue advantage of it;

(b) If so, whether the Government have started any drive to check such practice; and

(c) If so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Delhi Police have not come across any specific instance in which a non-press person was found to have displayed the word "PRESS" on his vehicle. However, resort to such, unscrupulous practices cannot